GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED OUESTION NO. 2935

TO BE ANSWERED ON 12.12.2016

SETTING UP OF BIO-GAS PLANTS

2935. SHRI T.G. VENKATESH: PRADEEP KUMAR BALMUCHU:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that Government has directed the State Governments to set up one lakh bio-gas plants in States by 2017-18 and if so, the details thereof;
- (b) the response of State Governments in this direction;
- (c) whether any places have been identified for setting up of such plants in Andhra Pradesh and Telangana and if so, the details thereof; and
- (d) whether any special allocations have been made for this purpose and if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

- (a) & (b): Yes, Sir. Under the National Biogas and Manure Management Programme (NBMMP) a target of 1.00 lakh family type small biogas plants has been allocated to the States, which is to be achieved by 31.03.2017 (2016-17). The State-wise details of the physical progress as reported by the States against the allocated targets upto October, 2016 is given at **Annexure –I**.
- (c): A total of 3537 and 3541 families have been identified in Andhra Pradesh and Telangana respectively for setting up of family type biogas plants upto 31.10.2016. The details of the beneficiaries identified is available with the respective State Nodal Agencies (SNAs).
- (d): Under the NBMMP, during the current year 2016-17, a budget allocation of Rs. 15.00 crore has been provided under the Special Component Plan for the Scheduled Castes and Rs. 5.00 crore for Tribal Area Sub Plan. Accordingly, the physical targets for the year 2016-17 have been allocated to the States as per details given in the **Annexure-II**

ANNEXURE-I, REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2935 FOR ANSWER ON 12.12.2016 REGARDING 'SETTING UP OF BIO-GAS PLANTS'.

State-wise physical targets and achievement under National Biogas and Manure Management Programme (NBMMP) for the year 2016-17 (as on 31.10.2016) for setting up family type biogas plants

Sl. No.	Name of the States/KVIC/ BDTCs	Total target allocated (in Nos.)	Achievement (as on 31.10.2016)	
1.	Andhra Pradesh	10200	3537	
2.	Arunachal Pradesh	100	0	
3.	Assam	9000	4720	
4.	Chhattisgarh	3050	333	
5.	Goa	100	26	
6.	Gujarat	2500	522	
7.	Haryana	1000	169	
8.	Himachal Pradesh	150	44	
9.	Jammu & Kashmir	100*	0	
10.	Jharkhand	200	21	
11.	Karnataka	10000	1833	
12.	Kerala	2850	549	
13.	Madhya Pradesh	8000	1386	
14.	Maharashtra	14500	5125	
15.	Meghalaya	200	0	
16.	Mizoram	500	58	
17.	Nagaland	300	0	
18.	Odisha	4000	403	
19.	Punjab	5000	1032	
20.	Sikkim	250	0	
21.	Tamil Nadu	300	42	
22.	Telangana	12300	3541	
23.	Tripura	400	40	
24.	Uttar Pradesh	1100	382	
25.	Uttarakhand	1400	660	
26.	KVIC, Mumbai	8000#	874	
27.	BDTC, IIT Guwahati (Assam, Meghalaya, Tripura and West Bengal)	500	0	
28.	BDTC, MPUAT, Udaipur(Rajasthan)	1000	220	
29.	BDTC, IIT Delhi (UK, UP, Delhi and Haryana)	500	0	
30.	BDTC, UAS, Bangalore (Karnataka)	1000	0	
31.	BDTC, PAU, Ludhiana (Punjab, HP & J&K)	1500	45	
	Total	100000	25562**	

^{[**}Figs. are being firmed up]

[*Subject to settlement of outstanding amount of previous years lying with the State Govt.]

[Note: Not exceeding the targets over 10% of the total as given in the last column]

[# For KVIC, Mumbai national target 8000 {6500 (5700 Gen.+800 NEZ) and 1500 SCP target}]

ANNEXURE-II, REFERRED TO IN REPLY TO PART (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2935 FOR ANSWER ON 12.12.2016 REGARDING 'SETTING UP OF BIO-GAS PLANTS'.

State-wise allocation of physical targets including special components (SC & ST special component) under National Biogas and Manure Management Programme (NBMMP) for the year 2016-17 for setting up family type biogas plants

Sl.	Name of the State's SNAs/SNDs/KVIC/ BDTCs	Target			
No		Gen.	S.C.	S.T.	Total
1.	Andhra Pradesh	7000	1800	1400	10200
	(NEDCAP, Hyderabad)				
2.	Arunachal Pradesh (APEDA)	100	0	0	100
3.	Assam (FDA)	6200	300	2500	9000
4.	Chhattisgarh (CREDA)	1600	50	1400	3050
5.	Goa (Dir. of Agri.)	100	0	0	100
6.	Gujarat (GAIC)	2000	200	300	2500
7.	Haryana (Dir. of Agri.)	1000	0	0	1000
8.	Himachal Pradesh (Dir. of Agri.)	150	0	0	150
9.	Jammu & Kashmir (JKEDA)	100	0	0	100*
10.	Jharkhand (JREDA)	100	0	100	200
11.	Karnataka (RD&PRD)	9000	1000	0	10000
12.	Kerala (Dir. of Agri.)	1700	50	0	1750
13.	Kerala (ANERT,	1000	100	0	1100
13.	Thiruvananthapuram)	1000	100		1100
14.	Madhya Pradesh (MPSAIDC)	6600	400	1000	8000
15.	Maharashtra (RD&WCD)	13500	1000	0	14500
16.	Meghalaya (MNREDA)	200	0	0	200
17.	Mizoram (Dir. of AH)	500	0	0	500
18.	Nagaland (Dir. of NRE)	300	0	0	300
19.	Odisha (OREDA)	2500	1000	500	4000
20.	Punjab (PEDA)	4800	200	0	5000
21.	Sikkim (SREDA)	250	0	0	250
22.	Tamil Nadu (RD&RD)	300	0	0	300
23.	Telangana (TNREDCL)	9800	1100	1400	12300
24.	Tripura (TREDA)	400	0	0	400
25.	Uttar Pradesh (RDD)	-	-	-	_**
26.	Uttar Pradesh (UPNEDA)	1000	100	0	1100
27.	Uttarakhand (UREDA, Dehradun)	800	100	-	900
28.	Uttarakhand (RDD, Pauri)	400	100	-	500
29.	KVIC, Mumbai	6500#	1500	_	8000#
	Sub total	77900	9000	8600	95500
30.	BDTC, IIT Guwahati	500	0	0	500
31.	BDTC, MPUAT, Udaipur	800	100	100	1000
32.	BDTC, IIT Delhi	500	0	0	500
33.	BDTC, UAS, Bangalore	1000	0	0	1000
34.	BDTC, PAU, Ludhiana	1500	0	0	1500
	Sub total	4300	100	100	4500
	Grand Total	82200	9100	8700	100000

^{[*} Subject to refund of outstanding amount of previous years lying with the State Govt.]

^{[**} Target not consider due to accounts from the year 2007-08 to 2014-15 are pending for settlement] [Note: Not exceeding the targets over 10% of the total as given in the last column]

^{[#} For KVIC, Mumbai national target 8000 {6500 (5700 Gen.+800 NEZ) and 1500 SCP target}]